

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 781 of 2019

IN THE MATTER OF:

**C & C Construction Ltd.
Through Navneet Kumar Gupta (RP) ...Appellant**

Versus

Power Grid Corporation of India Ltd. ...Respondent

Present:

For Appellant: Mr. Siddhartha Bhatnagar, Sr. Advocate with Mr. Pulkit Deora and Ms. Navya Khillon, Advocates.

For Respondent: Mr. Krishnendu Datta, Sr. Advocate with Mr. Apoorv P Tripathi and Mr. Dheeresh Kr. Dwividi, Advocates.

ORDER
(Through Virtual Mode)

16.09.2020: Heard further arguments of Mr. Siddhartha Bhatnagar, learned senior counsel representing the Appellants. Hearing remained inconclusive.

List the matter for further hearing on **25th September, 2020 at 12:00 Noon.**

Meanwhile Interim directions to be continued.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Venugopal M.]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/gc